

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:4641
ANSWERED ON:19.12.2001
WIRELESS PLANNING AND COORDINATION LICENCE FEE
SUNIL KHAN;V. SAROJA;VILAS BABURAO MUTTEMWAR

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether cellular licences have not been paying wireless planning and coordination royalty and licence fee;
- (b) if so, the total dues as on date; and
- (c) the action taken by the Government to recover the said dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) & (b): Sir, some of the Cellular Licencees have not made full payments against the royalty and licence fee dues for wireless frequency usage. Against the 41 licences, in 20 cases full payments have been received and in the remaining cases part payments have been received. Out of total dues of (approx.) Rs. 511 crores, the outstanding dues at present are (approx.) Rs. 183.36 crores.

(c) The Government has taken a serious view of default in payments and sent notices to the operators to clear all the outstanding dues. However, the operators filed a petition before the TDSAT (Telecom Disputes Settlement & Appellate Tribunal) and the matter is presently subjudice.